COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 73 OF 2016 & IA NOS. 180 OF 2016 & 663 OF 2017

AND
APPEAL NO. 122 OF 2016 & IA NO. 278 OF 2016

Dated: 7th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016

Chhattisgarh State Load Despatch Centre (SLDC) Appellant(s)

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup

Mr. A. C. Boxipatro

Counsel for the Respondent(s) : -

APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016

The Superintending Engineer (Operation) State Load Despatch

Centre, Gujarat Appellant(s)

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) :

APPEAL NO. 73 OF 2016 & IA NOS. 180 OF 2016 & 663 OF 2017

State Load Despatch Centre, M. P. Power Transmission

Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard

Mr. Paramhans

Mr. R. A. Sharma (Rep.)

Counsel for the Respondent(s) : Ms. Ankita Bafan for R-4

APPEAL NO. 122 OF 2016 & IA NO. 278 OF 2016

Maharashtra State Load Despatch Centre (MSLDC) Appellant(s)

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh

Counsel for the Respondent(s) : -

ORDER

I.A. No. 663 of 2017 in A.No. 73 of 2016

(Appl. for condonation of delay in filing reply)

Delay in filing reply is condoned and reply is taken on record. Application is disposed of.

Appeal Nos. 54, 41, 73 & 122 of 2016

IA No. 278 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 03.10.2017 after serving copy on the other side.

List the matter on **24.10.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson